

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 106(ND)/2016
CA NO.

CORAM:


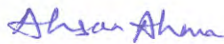
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY: Subhash Chand Manocha & Ors.
Vs
Galaxy Sports Shoes Company Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DR. U.K. Chavelkary,	SR. Adv.	} Petitioners	
2.	MR. Himanshu Vij,	Adv.		
3.	Ms. Ranjana Roy Gauri,	Adv.		
4.	Ms. Vasudha Jee,	Adv.		
5.	MR. Poojinder Tawar,	Adv.		
6.	MR. NESAR AHMAD	PCS	} Respondents	
7.	MR. SHARAD RAJWANSHI	PCS		
8.	AHSAN AHMAD	ADV.		

9. Mr. Sarad K. Sunny, Adv. Resp.

ORDER

Cost has not been paid and it is stated that the same shall be paid before
the next date of hearing.

Contd.....2



On the joint request of the learned Counsel for the parties, the hearing is deferred to 18th May, 2017. If need arises, the proceedings will continue on 19th May, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARADHARAJAN)
MEMBER(JUDICIAL)

04.05.2017
V.Sethi